

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 57(ND)/2016
CA NO.

CORAM:

PRESENT: :

SH. R. VARDHARJAN
HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY:

Mrs. Reena Ahluwalia & Ors.

Vs.

M/s. Suntime Energy Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN SAXENA	ADV	Petitioners	Arun
2.	MS. MALINI	ADV		
3.	Mr. Powinder	Adv.	Respondent	Powinder

Order

As per order in CP 40(ND)/2012